- (क्त) यदि हां, तो उनके नाम क्या हैं:
- (ग) इस प्रशिक्षण की भविष क्या है ;
- (घ) क्या इस प्रशिक्षण के पाठ्यकम में रेलवे सम्बन्धी समस्याधीं को विशेष रूप से रखा गया है; धीर
- (ङ) यदि नहीं, तो इसके क्या कारण हं ?

रेलवे अपमंत्री (भी शाहनवात कां) :
(क) से (अ) कोई ऐसा कालेज या ट्रेनिंग
संस्था नहीं हैं जहां रेलवे अफसरों को सिर्फ
श्रमिक कानून (labour laws) की
ट्रेनिंग दी जाती हो । लेकिन कुछ समाज
विज्ञान की संस्थायें हैं जिन में भौद्यौगिक
सम्बन्धों श्रौर श्रमिक-हित (industrial
relations & labour welfare) की ट्रेनिंग
दी जाती है । इस तरह की तीन
शिक्षा संस्थाओं में रेलवे के कुछ कमिक
अफ़सरों और हित निरीक्षको (Railway
Personel Officers & Welfare Inspectors)
को ३ से ४ महीने तक की ट्रेनिंग दिलायी
जा रही है । इनके नाम इस प्रकार है :—

- भ्राल इंडिया इन्स्टीट्यूट भ्राफ सोशल बेलफेप्रर एण्ड बिजिनेस मैनेजमेंट यूनिविसटी श्राफ कलकत्ता, कलकत्ता।
- जे० के० इन्स्टोट्यूट झाक गोशियो-लाजी एण्ड ह्यूमन रिलेशन्स, लखनऊ यूनिवर्सिटो, लखनऊ।
- ३. टाटा इन्स्टीट्यूट भ्राफ मोशल साइंस, बम्बई ।

जो लोग हित निरीक्षक का काम कर रहे हैं, उनको दिल्ली स्कूल प्राफ सोशल वर्क में ट्रेनिंग देने का एक प्रयोग भी किया गया है, जिसका पाठ्यक्रम ३ महीने का है। इन लोगों को रेसवे समस्याओं के बारे में ट्रेनिंग देने का काम उन रेल मफ़सरों को सौंपा गया था जिन्हें प्रपने विषयों का मनुभव हो । इस प्रयोग के फलस्वरूप यह विचार किया गया कि समाज विज्ञान की शिजा देने वाली संस्थाओं (Social Science Educational Institutions) में माम तौर पर जो पाठ्यकम रखा जाता है, उसके माबार पर एक ऐसा पाठ्यकम बनाया जाय जो रेल कर्मचारियों के लिये मिक उपयुक्त हो । मभी इसके बारे में माखिरी फैसला नही हुमा है ।

Passenger Amenities

1726. Shri Yajnik: Will the Minister of Railways be pleased to state:

- (a) whether Government are aware that agents are given licences for employing boys for polishing the shoes of passengers on the Western Railway;
- (b) if so, whether these agents employ these boys on very unjust terms and virtually deprive them of large part of the earnings; and
- (c) whether Government would take any steps to see that the boys engaged in this work are themselves directly given licences like the porters to run their trade on the Westerns Railway Stations?

The Minister of Railways (Shri Shahnawas Khan): (a) Yes.

- (b) No.
- (c) This question was recently examined and instructions have been issued to Railways.
 - (i) that licences for shoe polishing at stations should be confined to cooperatives of workers in the tanning industry or in the manufacture of leather goods, such as shoes etc;
 - (ii) that each licence should not cover an area more than one civil District; and

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(iii) that this policy should be followed in the award of new licences as also whenever the existing licences expire and fall due for renewal.

Opening of a Sub-Post Office at Kiratpur

1727. Shri. Daljit Singh: Will the Minister of Transport and Communications be pleased to state:

- (a) whether Government have received any representations from the general public of Kiratpur in Hosiarpur district for opening a Sub-Post Office there; and
- (b) if so, the decision taken in this regard?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, for upgrading the existing Extra Departmental Branch Office at Kiratpur into a Departmental Sub-Office.

(b) The conversion of the office into a departmental sub-office having not been found justified by departmental standards, it has been decided to upgrade it into an extra departmental sub office on availability of a suitable person to work as Extra departmental Sub Postmaster.

Amritsar Railway Workshop

1728. Shri Daljit Singh; Will the Minister of Railways be pleased to state:

- (a) the total number of employees at present working in the Amritsar Railway workshop;
- (b) the number of employees out of them belonging to Scheduled Castes; and
- (c) the categories in which the persons belonging to Scheduled Castes are working?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 1917.

- (b) 186
- (c) Class III 12 Class IV — 174.

Indore-Deihi Rail Link

1729. Shri M. B. Thakore: Will the Minister of Railways be pleased to state:

- (a) whether Government had a proposal to construct a new railway line from Delhi to Indore; and
- (b) if so, the reasons why the scheme has not been implemented yet?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) The two points are already connected by rail.

(b) Does not arise.

Telegraph Signallers

1730. Shri S. M. Banerjee: Will the Minister of Railways be pleased to state:

- (a) whether 45 per cent of the Telegraph Signallers in various Railways have been grade in proper grade; and
- (b) if so, the reasons for not grading the signallers of North Eastern Railway as yet?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). The gradation of Telegraph Signallers in accordance with the instructions is in the process of implementation on all railways including the North Eastern Railway.

Family Planning Centres in Punjab

1728. Shri Daljit Singh: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 921 on the 14th December, 1956 and state:

(a) the number of Family Planning Centres established in the Punjab State in 1956-57; and